

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 05th day of **July, 2019.**

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER -J.

Original Application Number. 330/00161/2019.

1. Omkar Son of Bhaiya Lal, R/o Rajva Teli Ka Purwa, Ballan, Banda.
2. Fool Chandra Son of Sri Ram Prasad, R/o – Krishna Nagar, Atarra, Banda.
3. Brij Mohan Son of Shri Daya Ram, R/o Shiv Balak Purava, Ballan, Banda.
4. Shiv Sharan, Son of Sri Vishambhar Singh, R/o 90 K, Lakhami Thok Bisanda (Rusal), Banda.
5. Shiv Saran Son of Sri Radheyshyam, R/o Shiv Balak Purava, Ballan, Tehsil Atarra, Ballan Banda .
6. Manoj Kumar Son of Shri Ram Bahori, R/o Chera Purava, Ballan, Banda.
7. Jagroop son of Binda Prasad, R/o Bhurendi, Durendi, Banda.
8. Janki Saran Pandey, Son of Shri Ram Khelawan Pandey, R/o H. No. 103, Vard No. 13, Gram Pathra, Post Chaubepur, District – Satna, Maghgawan, Satna (M.P).
9. Lala Bhai, Son of Sri Saravan, R/o Gram Khamauhara, Banda, U.P.
10. Sita Ram Son of Shri Mahadev, R/o Baur Bajar, Atarra, Banda.
11. Prem Narayan Son of Dwarka Prasad Utter Thok, Kamasin Banda, Kamasin, Uttar Pradesh.
12. Ramroop Son of Chhunaiya R/o Radin, Chitrakoot Karvi, Uttar Pradesh.
13. Balvir Prasad Pandey, S/o Brijmohan Pandey, R/o Nayachhivalaha, Post Hariharpur, Gram Nayachhivalaha, Harihar Chitrakoot, Uttar Pradesh.
14. Vir Bahadur Singh, Son of Ramadas Singh, R/o 98, Nadna, Nagancedhi, Atarra, Banda, Uttar Pradesh.

15. Shivam Singh, son of Saheb Lal Singh, R/o Makan No. 731, Gram Nayagaon, Post – Nayagaon, Satna, Jaiwara, Madhya Pradesh.
.....Applicants.

VE R S U S

1. Union of India through Director General Telecom, Bharat Door Sanchar Nigam Ltd., Sanchar Bhawan, New Delhi.
2. Assistant Director General (Personnel) IV section, Bharat Door Sanchar Nigam Ltd., Sanchar Bhawan, New Delhi.
3. Chief General Manager, Relecom, U.P., East Circle Bharat Door Sanchar Nigam Ltd., Lucknow.
4. Telecom District Manager, Bharat Door Sanchar Nigam Ltd., Indira Nagar, Banda, District - Banda.

.....Respondents
Advocate for the applicants : Shri Manoj Kumar Verma
Advocate for the Respondents: Shri Anil Kumar
Shri D.S. Shukla

O R D E R

Heard Shri Manoj Kumar Verma, learned counsel for the applicants and Shri Anil Kumar, learned counsel for the respondents.

2. Learned counsel for the respondents has filed preliminary objection regarding maintainability of this OA, which is taken on record.
3. Learned counsel for applicants wants to withdraw this OA and thereafter he wants to file comprehensive OA encompassing and complying with the order dated 22.02.2019 and 02.04.2019 of this Tribunal. The applicant is allowed to withdraw this OA with liberty to seek appropriate relief subsequently.
4. In view of the above, the OA is dismissed as withdrawn.

**(JUSTICE BHARAT BHUSHAN)
MEMBER- J.**

Anand...